

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 16.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Intesas industries Pvt Ltd

MAIN PETITION NUMBER : CP/45/2018


(IA/MA) APPLICATION NUMBERS


IA/902/2019

ORDER

None appeared for the Applicant. The representing Counsel Mr. Akhil Akbar Ali appeared for the Respondent / Intesas Industries Pvt Ltd through video conferencing mode.

List these matters for further hearing on 18.01.2023.

  
(SAMEER KAKAR)  
MEMBER (TECHNICAL)

  
(Dr. MADAN BHALCHANDRA GOSAVI)  
MEMBER (JUDICIAL)

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